

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3763
TO BE ANSWERED ON 16.07.2019

BUDGET ALLOCATION UNDER MGNREGS

3763. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is true that the budget allocation over the years has been insufficient for the MGNREGS;
- (b) if so, the details of funds allocated to various States during the last three years including Telangana;
- (c) whether inadequacy of funds for MGNREGS has resulted in delay in payments to the workers; and
- (d) if so, the details thereof and the corrective steps taken thereon?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme. The Ministry releases funds to the States/UTs on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. The Ministry seeks additional fund for MGNREGS as and when required for meeting the demand for work on the ground. Details of central fund released to States/UTs including Telangana during the last three years under MGNREGA is given at **Annexure**. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages.

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 3763 dated 16.07.2019

SI No	States	Central fund released (Rs. in lakh)		
		2016-17 *	2017-18 #	2018-19 \$
1	Andhra Pradesh	394021.19	512763.00	671458.36
2	Arunachal Pradesh	15675.99	20679.65	19800.64
3	Assam	125459.79	112366.54	105037.23
4	Bihar	166740.56	246888.44	289194.25
5	Chhattisgarh	223193.55	289885.21	308997.05
6	Gujarat	64323.81	82505.07	106079.98
7	Haryana	28771.33	30140.64	35625.15
8	Himachal Pradesh	38860.83	58684.46	78034.36
9	Jammu and Kashmir	80408.52	125417.69	79334.12
10	Jharkhand	167914.17	135264.57	154629.50
11	Karnataka	225864.88	295632.54	304975.56
12	Kerala	158248.96	185406.40	235473.91
13	Madhya Pradesh	344891.62	376889.92	470364.71
14	Maharashtra	165708.93	185828.74	201918.84
15	Manipur	34370.41	15778.89	28698.66
16	Meghalaya	86069.23	87060.44	79654.70
17	Mizoram	14451.26	20081.04	40288.92
18	Nagaland	50152.80	110492.88	19560.20
19	Odisha	189526.84	219834.66	222418.39
20	Punjab	49073.46	61895.86	60000.32
21	Rajasthan	481816.86	472828.41	549230.58
22	Sikkim	13262.56	10571.15	9762.58
23	Tamil Nadu	455277.91	583166.13	498193.66
24	Telangana	180684.74	253920.33	297094.62
25	Tripura	101629.14	40440.50	44462.89
26	Uttar Pradesh	391584.94	369177.65	547575.02
27	Uttarakhand	51435.08	71685.06	61194.75
28	West Bengal	537722.79	592702.95	737344.61
29	Andaman and Nicobar Islands	801.40	966.07	761.93
30	Dadra and Nagar Haveli	0.00	0.00	484.00
31	Lakshadweep	0.00	26.71	15.97
32	Puducherry	346.92	1569.03	1475.36
33	Goa	425.85	56.05	48.83
Total		4838716.30	5570606.67	6259189.67

* Including Rs.56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17.

including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.

\$ Including Rs.156046.92 lakh of failed transactions during financial year 2018-19.